

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.05.2024

<u>NOTICE</u>

Please take notice that the following matters in the Court of Chairperson were not taken up on 02.05.2024, are as follows. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 197 of 2023	Harinder Bashista Vs. Sanjib Kumar & Ors.	02.05.2024	16.05.2024
2.	Comp. App. (AT) (Ins) No. 193 of 2023	Paradeep Phosphates (PPL) Vs. State of Odisha & Anr.	02.05.2024	16.05.2024
3.	Comp. App. (AT) (Ins) No. 1096 of 2023	Maninder Kalra & Ors. Vs. MSX MALL Pvt. Ltd. & Ors.	02.05.2024	16.05.2024
4.	Comp. App. (AT) (Ins) No. 1267 of 2023	Shri Rakesh Jolly Vs. Indian Bank & Anr.	02.05.2024	16.05.2024
5.	Comp. App. (AT) (Ins) No. 783 of 2022 (PH)	Sinki Commodities Pvt. Ltd. Vs. ABC Floors Pvt. Ltd.	02.05.2024	15.05.2024
6.	Restoration Application No. 8 of 2024 in Comp. App. (AT) (Ins) No. 983 of 2022	Interactive Communication Service (India) Pvt. Ltd. Vs. Shipra Estate Ltd.	02.05.2024	15.05.2024

Website: <u>www.nclat.nic.in</u>

7.	Restoration Application No. 9 of 2024 in Comp. App. (AT) (Ins) No. 970 of 2022	Icons Projects India Pvt. Ltd. Vs. Shipra Estate Ltd.	02.05.2024	15.05.2024
8.	Comp. App. (AT) No. 217 of 2023 & I.A. No. 5298 of 2023 (PH)	Mrs. Urmila Bairagra Vs. Bairagra Builders Pvt. Ltd. &Ors.	02.05.2024	15.05.2024

By order of Hon'ble Chairperson -Sd/-Registrar